



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

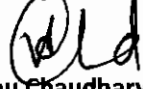
Cause List Date 07-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi Lal Mathur, Advocate	S.B. Criminal Misc. Bail Application No. 12434/2016 Devanand Yadav Vs. State	Sanjay Sharma	Gaurav Gupta
2	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 272/99 Naval Kishore vs. Kailash	R.K. Daga	Deepak Sharma
3	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 260/98 Bhagwati Prasad Vs. Mohan Lal	Santosh Kumar Jain	Kapil Bardar
4	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2501/2015 Smt. Anita Sharma (Chandrakala) Vs. Pushpendra Deep Pataliya	Prahlad Sharma	Bharti Sharma
5	Smt. Nirmala Sharam, Advocate	S.B. Criminal Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
6	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 895/12 Santosh Sharma Vs. State	Rajeev Surana	C.P. Sharma
7	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Revision Petition No. 703/16 Sarika Vs. Anand	RDS Naruka	B.S. Chirania
8	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 113 of 2016 Praveen Sharma Vs. Smt. Gayatri	Sanjay Singhal	Rohan Jain
9	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 4937/2015 Shakila Vs. Ashok Kumar	K.A. Khan	Ashwani Chobisa
10	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkinandan Vs. Ramesh Chand	N.C. Sharma	Abhi Goyal
11	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3285/16 & 3284 / 16 Manish Vs. State	Om Prakash Sheoran	Sajid Ali

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary) 5.11.16.

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”



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Cause List Date 08-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 302/97 Thakurji Shri Baldauji Vs. Swetambar Jain	Rahul Sharma	Harsh Sharma
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No.2583/11 Hansraj Vs. Smt. Madna	Deepak Soni	-
3	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4344/14 Vinod Kumar Vs. State	Vijay Poonia	A.S. Shekhawat
4	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3869/12 Shanti Lal Jain Vs. State	Rajneesh Gupta	R.M. Sharma
5	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
6	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma

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